

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1750
TO BE ANSWERED ON MARCH 06, 2018
DAY-NULM SCHEME

No. 1750 SHRI GANESH SINGH:

Will the Minister of Housing & Urban Affairs be pleased to state:-

- (a) whether the Government has ensured special audit of funds released to States/UTs including Madhya Pradesh under the Deendayal Antyodaya Yojana-National Urban Livelihoods Mission(DAY-NULM);
- (b) if so, the details of houses along with civic and social infrastructure facilities provided to urban poor including BPL card holders under the Pradhan Mantri Awas Yojana(Urban) including subsumed projects of Rajiv Awas Yojana (RAY), State/UT wise including the State of Madhya Pradesh;
- (c) whether it is a fact that 3095418 houses have been sanctioned to BPL card-holders and out of them only 295991 homes have been completed and only 259462 occupied so far and if so, the reasons for slow progress and non-completion of houses; and
- (d) The details of providing shelters and basic amenities to urban homeless and BPL card beneficiaries during the winter season along with the funds allocated State/UT-wise including Madhya Pradesh?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTER OF HOUSING & URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]

(a) It is incumbent upon states to ensure audit of funds under DAY-NULM. The funds are released to States/UTs, *inter-alia*, based on submission of documents including Audit Reports.

(b) & (c) The Ministry of Housing & Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] to provide central assistance to all States/UTs including Madhya Pradesh (MP) in addressing the housing requirements, *inter-alia*, of slum dwellers and BPL households. As on 19.02.2018, a total of 39,28,398 houses have so far been sanctioned under PMAY(U) including the subsumed projects of Rajiv Awas Yojana (RAY) across the country including the State of M.P. Out of these, 3,33,995 houses have been completed and 2,92,078 houses have been occupied. State-wise details are at Annexure-I.

(d) The Scheme for Shelter for Urban Homeless (SUH) of DAY-NULM aims at ensuring availability and access of the urban homeless population to permanent (24x7) shelters equipped with basic infrastructure facilities. The funds under Mission are allocated to the States/UTs for implementation of the Mission as a whole including SUH. The inter-se distribution of funds among the components of the Mission is done by States/UTs based on their requirements. A Statement showing allocation of funds to States/UTs including Madhya Pradesh is at Annexure-II. Details of Shelters sanctioned and made operational by States/UTs are at Annexure-III.

Annexure-I

A statement showing States/UTs-wise details of Houses Sanctioned, completed and occupied under Pradhan Mantri Awas Yojana(Urban) including subsumed projects of Rajiv Awas Yojana.

(Rs in Crore)

Sl.No.	Nameofthe State/UT	Houses Sanctionedfor construction	Houses Completed	Houses Occupied
1	A&NIsland(UT)	609	-	-
2	AndhraPradesh	6,84,407	25,285	20,287
3	ArunachalPradesh	6,092	15	15
4	Assam	69,352	170	170
5	Bihar	1,36,450	4,178	3,693
6	Chandigarh(UT)	36	36	36
7	Chhattisgarh	91,001	3,176	2,336
8	D&NHaveli(UT)	2,937	278	278
9	Daman&Diu(UT)	461	37	37
10	Delhi(UT)	1,436	1,436	1,436
11	Goa	65	65	65
12	Gujarat	1,99,009	57,343	46,545
13	Haryana	82,684	2,192	2,192
14	HimachalPradesh	4,928	194	194
15	Jammu&Kashmir	9,510	191	191
16	Jharkhand	1,54,768	27,319	25,931
17	Karnataka	3,69,114	43,178	38,449
18	Kerala	81,768	2,569	2,533
19	Lakshdweep(UT)	-	-	-
20	MadhyaPradesh	4,59,367	33,737	29,384
21	Maharashtra	1,70,289	25,046	25,046
22	Manipur	26,462	192	192
23	Meghalaya	782	48	48
24	Mizoram	13,915	257	257
25	Nagaland	13,565	464	9
26	Orissa	85,201	2,756	2,476
27	Puducherry(UT)	5,831	38	38
28	Punjab	43,393	1,348	1,348
29	Rajasthan	51,583	17,177	8,159
30	Sikkim	517	2	2
31	TamilNadu	4,33,667	38,103	34,597
32	Telangana	1,90,286	2,062	1,378
33	Tripura	78,870	7,453	7,453
34	UttarPradesh	2,95,597	8,016	7,899
35	Uttarakhand	18,558	2,096	1,866
36	WestBengal	1,45,888	27,538	27,538
GrandTotal		39,28,398	3,33,995	2,92,078

Statement showing allocation of funds to States/UTs under DAY-NULM for 2017-18

S. No.	Name of States/UTs	*Allocation 2017-18
1	Andhra Pradesh	2577.96
2	Bihar	5318.76
3	Chhatisgarh	2057.31
4	Goa	129.39
5	Gujarat	4674.15
6	Haryana	1801.29
7	Himachal Pradesh	1161.69
8	Jammu & Kashmir	456.33
9	Jharkhand	4488.81
10	Karnataka	4159.85
11	Kerala	1438.65
12	Madhya Pradesh	3810.12
13	Maharashtra	6559.97
14	Odisha	2431.83
15	Punjab	1305.23
16	Rajasthan	2924.69
17	Tamil Nadu	8565.71
18	Telangana	2025.82
19	Uttarakhand	725
20	Uttar Pradesh	6900.11
21	West Bengal	4038.98
22	Delhi	2315.13
23	Puducherry	398.82
24	A & N Islands	17.66
25	Chandigarh	289.92
26	D & N Haveli	27.49
27	Daman & Diu	23.7
28	Assam	4900.86
29	Arunachal Pradesh	621.84
30	Manipur	1022.91
31	Meghalaya	564.29
32	Mizoram	1478.62
33	Nagaland	1086.84
34	Sikkim	309.31
35	Tripura	1931.04
	Grand Total	82540.08

*Allocation includes unspent balance of previous years

Annexure-III
for Lok Sabha Unstarred Question No 1750 to be answered on 06.03.2018

State/UT-wise details of shelters sanctioned and operational under the DAY-NULM

S.No	State Name	Shelters Sanctioned	Shelters Functional
1	Andhra Pradesh	78	47
2	Bihar	114	31
3	Chhattisgarh	37	8
4	Goa	0	0
5	Gujarat	16	5
6	Haryana	1	1
7	Himachal Pradesh	10	2
8	J& K	5	0
9	Jharkhand	45	27
10	Karnataka	42	27
11	Kerala	26	17
12	Madhya Pradesh	133	129
13	Maharashtra	53	17
14	NCT of Delhi	216	201
15	Odisha	34	22
16	Punjab	27	9
17	Rajasthan	98	58
18	Tamil Nadu	141	102
19	Telangana	47	22
20	Uttar Pradesh	92	5
21	Uttarakhand	12	5
22	West Bengal	35	6
23	Arunachal Pradesh	0	0
24	Assam	0	0
25	Manipur	0	0
26	Meghalaya	3	0
27	Mizoram	59	48
28	Nagaland	2	0
29	Sikkim	0	0
30	Tripura	5	0
31	Andaman & Nicobar Islands	0	0
32	Chandigarh	0	0
33	Dadra & Nagar Haveli	0	0
34	Daman & Diu	0	0
35	Puducherry	0	0
	Total	1331	789

